

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-23/2020**

Mr. Habib Bellary

... Petitioner

Versus

Shri Lawrence Miranda alias

Lourenco Rosario Miranda & Ors.

... Respondents

Ms. S. Pereira, Advocate for the Petitioner.

Shri M. Salkar, Government Advocate for the Respondents No.3 & 4.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 22nd May 2020****P.C. :**

Issue notice to the respondents no.1 & 2, returnable on 12.06.2020.

Shri M. Salkar, the learned Government Advocate takes notice for respondents no.3 & 4.

DAMA SESHADRI NAIDU, J.

NH